GOLD CONTROL (AMENDMENT) BILL*

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (VITTA MANTRALAYA MEN RAJYA MANTRI) (SHRI K. R. GANESH): I beg to move for leave to introduce a Bill further to amend the Gold (Control) Act, 1968.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Gold (Control) Act. 1968."

The motion was adopted.

SHRI K. R. GANESH: I introduce† the Bill.

STATEMENT RF · GOLD (CONTROL) AMENDMENT ORDINANCE

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (VITTA MANTRALAYA MEN RAJYA MANTRI) (SHRI K R. GANESH): I beg to lay on the Table an explanatory statement (Hindi and English varsions) giving reasons for immediate legislation by the Gold (Control) Amendment Ordinance, 1971, under rule, 71 (1) of the Rules of Procedure and Conduct of Business in Lok Sabha. [Placed in Library. See No. LT—263/71]

12.38 hrs.

RAILWAY BUDGET, 1971-72—GENERAL DISCUSSION—Contd.

MR. SPEAKER: The House will now take up further general discussion of the Railway Budget for 1971-72.

We have still some further time left for the discussion of the railway budget. About 4 hours are left. How much time does the hon. Minister want?

THE MINISTER OF RAILWAYS (RAIL MANTRI) (SHRI HANUMAN-THAIYA): About 1½ hours,

MR. SPEAKER: So many questions have been asked today in the calling attention. Yesterday, he wanted one hour.

But I think that in view of the questions today, we should not mind if he gets a little more time.

SHRI ATAL BIHARI VAJPAYEE (Gwalior): Let him withdraw the increase in third class fares, and then the speeches will be all right.

MR. SPEAKER: In that case, I would not mind if we give him four hours together,

Shri Ram Dhan may now continue his speech.

SHRI S. M. BANERJEE (Kanpur): When is the hon, Minister going to reply to the debate?

MR. SPEAKER: I think, at 4.30 p.m.

श्री राम घन (लालगंज): भ्रध्यक्ष महोदय, मैं कल भाषरा कर रहा था। ग्रभी मेरा भाषरा पूरा नहीं हुआ था।

श्रव्यक्ष महोदय : श्राप एक दो मिनट श्रीर ले लीजिए।

श्री राम धन: अध्यक्ष महोदय, मैं श्राप को बहुत घन्यवाद देता हूं, क्योंकि यह मेरा पहला भाषणा है, जबिक श्राप अध्यक्ष पद पर श्रासीम हैं।

मै रेल मंत्री के भाषणा की चर्चा कर रहा था, जिसमें उन्होंने कहा था कि संसद-सदस्यो की ओर से रेलवे प्रशासन में बहुत हस्तकेप होता है। मैंने इस बारे में एक उदाहरणा दिया था। मैं रेल मंत्री से यह जानना चाहता हूं कि क्या वह चाहते हैं कि संसद-सदस्य रेलवे प्रशा-सन के बारे मे कुछ भी न कहें। जैसे, तीसरे दर्जे के भाड़े को बढ़ाया गया है और इस विषय में संसद-सदस्यो की राय नहीं की वई है। क्या वह चाहते हैं कि ससद-सदस्य इन सब बातों के बारे मे कुछ भी न कहें?

रेल मंत्री ने यह घाटे का बजट उपस्थित किया है। प्रगर रेल बिभाग की चौरी बन्द कर दी जाए भीर अधिकारियों द्वारा रेल विभाग

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